

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**IA NOS. 1520 & 1030 OF 2019 IN**  
**DFR NO. 2119 OF 2019**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttar Pradesh Power Corporation Ltd. & Ors. ...Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission ...Respondent(s)**  
**& Anr.**

Counsel for the Appellant(s) : Md. Altaf Mansoor

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Samir  
Mr. Sachin Dubey for R-1

Mr. Amit Kapur  
Mr. Akshat Jain  
Mr. Sanjeev Kumar Singh  
Mr. Upendra Prasad  
Ms. Swapna Seshadri  
Mr. Utkarsh Singh  
Mr. Brij Mohan  
Mr. Rajpal Singh for R-2

**ORDER**

Objections to delay in re-filing and also filing the appeal seems to have been filed as per submissions of learned counsel for the second Respondent.

Copies be furnished to the Appellant to hear delay in re-filing as well as filing of the appeal.

List the matter on **23.10.2019**.

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**